GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO.1924 TO BE ANSWERED ON 12TH February, 2021

HARBAL GARDENS

1924. SHRIMATI REKHA VERMA: SHRI AJAY KUMAR MANDAL: SHRI B.Y. RAGHAVENDRA:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) the number of herbal gardens in the country, State/UT-wise including Karnataka, Uttar Pradesh and Bhagalpur district of Bihar;
- (b) the details of project based support to various Government and Non Government Organisations to develop different types of herbal gardens in various States including Karnataka:
- (c) the quantum of funds allocated, disbursed and utilised for herbal gardens along with the land allotted for the purpose during the last three years and the current year, State/UT-wise; and
- (d) the other steps taken by the Government to benefit farmers engaged in herbal farming?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI KIREN RIJIJU)

- (a): Presently, the National Medicinal Plants Board (NMPB), Ministry of AYUSH, Government of India is implementing a Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants" under which project based support is provided for *ex-situ* conservation through establishment of Herbal Gardens. The number of projects sanctioned to support different types of herbal gardens in the country, State/ UT-wise including Karnataka, Uttar Pradesh and Bhagalpur district of Bihar is at **Annexure-I.**
- (b): Under the above said Central Sector Scheme there is a provision to provide project based support to various Government and Non-Government organizations to develop different types of Herbal Gardens *viz*. Home Herbal Gardens, School Herbal Gardens, Institutional/ Public Herbal Gardens and Herbal Gardens of State and National Importance. The different types of herbal harden supported in various States across the country under the above said Central Sector Scheme during last three years including Karnataka is at **Annexure-II**.

- (c): The State/UT-wise quantum of funds sanctioned, released and utilized for herbal gardens along with area covered for the purpose during the last three years (2017-18 to 2019-20) and current year (2020-21); is at **Annexure-III.**
- (d): Ministry of AYUSH is presently implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM). Under 'Medicinal Plants' component of the NAM scheme supporting market driven cultivation of prioritized medicinal plants in identified cluster/zones with in selected districts of States and implemented in a mission mode. As per the scheme guidelines, the support is provided for:
 - i. Cultivation of prioritized medicinal plants on farmer's land.
 - ii. Establishment of nurseries with backward linkages for raising and supply of quality planting material
 - iii. Post-harvest management with forward linkages.
 - iv. Primary processing, marketing infrastructure etc.

Under this scheme, subsidy @30%, 50% and 75% of cost of its cultivation is provided for cultivation of 140 prioritized medicinal plants on farmer's land, depending upon the status of availability and market demand as per operational guidelines of the Scheme.

Annexure-I

The number of projects sanctioned to support different types of herbal gardens in the country, State/UT-wise including Karnataka, Uttar Pradesh and Bhagalpur district of Bihar during the last three years and current year

S.No.	State/Uts	Total			
1	Andhra Pradesh	1			
2	Arunachal Pradesh	1			
3	Assam	4			
4	Bihar	-			
5	Delhi	3			
6	Karnataka	-			
7	Kerala	3			
8	Manipur	1			
9	Maharashtra	3			
10	Madhya Pradesh	1			
11	Nagaland	2			
12	Punjab	4			
13	Rajasthan	4			
14	Tamil Nadu	4			
15	Telangana	2			
16	Uttarakhand	5			
17	Uttar Pradesh	4			
18	West Bengal	2			
	Total	44			

The details of project, based support to various Government and Non-Government Organisations to develop different types of herbal gardens in various States including Karnataka: during last three years and current year

Annexure-II

S. No.	State/UTs	Government			Non- Government				
		HHG	SHG	IHG	N/SIHG	HHG	SHG	IHG	N/SIHG
1	Andhra Pradesh	-	-	-	-	-	-	-	-
2	Arunachal Pradesh	-	-	1	-	-	-	-	-
3	Assam	-	-	3	1	-	-	-	-
4	Delhi	-	-	2	-	-	25	-	-
5	Karnataka	-	-	-	-	-	-	-	-
6	Kerala	-	-	2	-	500	-	-	-
7	Manipur	-	-	-	2	-	-	-	-
8	Maharashtra	-	-	2	-	-	-	1	-
9	Madhya Pradesh	-	-	-	-	-	6	-	-
10	Nagaland	-	100	1	-	-	-	-	-
11	Punjab	-	232	1	-		-	-	-
12	Rajasthan	100	112	-	-	-	-	-	-
13	Tamilnadu	100	20	2	-	-	-	-	-
14	Telangana	-	-	2	-	-	-	-	-
15	Uttarakhand	250	7	1	-	-	20	1	-
16	Uttar Pradesh	-	-	3	-	-	-	1	-
17	West Bengal	-	-	2	-	-	-	-	
Total		450	471	22	3	500	51	3	-

Home Herbal Garden (HHG), School Herbal Garden (SHG), Institutional Herbal Garden (IHG),National /State Importance herbal Garden (N/SIHG)

Annexure-III

The details of project, based support to various Government and Non-Government Organisations to develop different types of herbal gardens in various States including Karnataka: during last three years and current year

S.No.	State/UTs	Sanctioned Amount (Rs. In lakh)	Released Amount (Rs. In lakh)	Utilized amount (Rs. In lakh)	Area covered under the project sanctioned (in ha.)
1	Andhra Pradesh	325.00	-	-	-
2	Arunachal Pradesh	6.25	4.27	2.45	1
3	Assam	83.37	47.65	12.00	10
4	Delhi	9.39	5.75	-	2.03
5	Kerala	41.7	21.7	16.2	7
6	Manipur	27.6	22.20	22.20	3
7	Maharashtra	20.24	12.00	6.00	4
8	Madhya Pradesh	20.39	16.00	11.00	25
9	Nagaland	69.20	40.00	-	5
10	Punjab	123.488	58.528	-	0.1
11	Rajasthan	61.30	30.50	2.50	-
12	Tamilnadu	191.55	108.75	-	2
13	Telangana	16.06	3.00	3.00	3
14	Uttarakhand	48.86	25.5	-	4.5
15	Uttar Pradesh	328.98	18.60	-	9.84
16	West Bengal	10.40	8.40	6.00	2
	Total	1383.78	422.85	81.35	78.47